

(ii) **Need to set up Growth Centre in Seoni district, Madhya Pradesh**

KUMARI VIMLA VERMA (Seoni) : Mr. Speaker, Sir, new industrial policy of the Central Government is expected to encourage faster industrialisation, but no industries could come up in the backward areas where infrastructure could not be built up under the "Growth Centre Scheme". As a result these areas will remain backward and there will be imbalances in development in the country. therefore I request the central government to initiate steps to set up Growth Centres in the backward areas in order to set up agriculture and forest based industries. Where one Growth Centre has already been approved, another Growth Centre should not be sanctioned for that area.

This scheme should be implemented on a priority basis in the no industry districts and backward areas of Madhya Pradesh. In the backward and Zero -industry district of my constituency, Seoni, on national highway No. 7 near village Badol 500 hectares of land is owned by the Government and the river 'Venganga' has enough water. Earlier also there was a proposal to set up a Growth centre in the area. Therefore, I request the Central Government to sanction a Growth Centre in district Seoni for the all round development of the region.

[English]

(iii) **Need for early Commissioning of Power plants at Mandalgarh, Chittorgarh, Dholpur and Swatgarh in Rajasthan**

SHRI SHIV CHARAN MATHUR (Bhilwara): Sir, the Government of Rajasthan, a few years back, had asked the Tata Consultancy to survey and submit a report about the possibilities of establishing thermal power stations based on coal in various places of Rajasthan. The said consultancy organisation, after detailed field surveys and analysing the available secondary data, submitted

a report to the state Government identifying four locations for establishing thermal stations, namely Mandalgarh—2x220 MV, Chittorgarh—2x220KV, Dholpur—2x220 MV and Suratgarh—2x220 MV.

Out of these four locations, Suratgarh was more or less cleared for coal linkage during 8th Plan period and commissioning in the year 1995. The delay in sanctioning these projects is resulting into cost and time over-runs and the long felt demand of the area is being neglected. It is well known that Rajasthan is the second largest state in the country so far as area is concerned and the desert areas receive power supply from the Chambal or the Bhakhara systems which are at a long distance and the transmission lines taking power to these areas lose their vitality. The Government of India are requested to take a view for establishing three other power stations and give its clearance for the Suratgarh plant.

(iv) **Need to take early action for the expansion of IFFCO Plants in country**

[Translation]

SHRI RAJVEER SINGH (Aonla) : Mr. Speaker, Sir, in 1989-90 a scheme for the expansion of IFFCO plants in the country was formulated. Besides, in his inaugural address to the Tenth Lok Sabha, the President of India also made a mention of the need of the expansion of these fertiliser plants. However situation has not changed. Since India is a predominantly agrarian country and when adequate quantities of quality fertilisers are made available to the peasants then definitely the production will increase. Increase in production will increase prosperity in the country and also help in checking the prices from rising to a large extent. Therefore, I request the Central Government to take concrete steps immediately for the expansion of IFFCO's Aonla plant so that price-rise can be checked and farmers and people may get adequate benefit.